

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 130/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

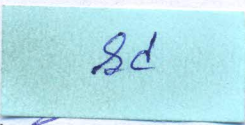
Name of the Company	Eastern Newspapers Pvt.Ltd.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

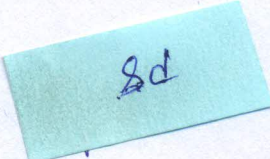
1) Rakha Raban Bishwal For me
(Adv.) Applicant
Anil Chaudhary
11/1/18

ORDER

Ld. Counsel for the petitioners is present.

List it on 29/01/2018.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)